

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 4170
TO BE ANSWERED ON 29th MARCH, 2022

IMPLEMENTATION OF PM-KISAN SAMMAN NIDHI YOJANA

4170. SHRIMATI JASKAUR MEENA:
SHRIMATI RAKSHA NIKHIL KHADSE:

Will the Minister of Agriculture and Farmers Welfare कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether it is a fact that some States are not taking interest in the operation of PM-Kisan Samman Nidhi Yojana due to which farmers are not getting proper benefits of the yojana;
- (b) if so, the details of the list of such States/Union Territories; and
- (c) the steps being taken by the Government for successful implementation of the yojana in these States/ UTs?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

- (a) to (b) The Pradhan Mantri Kisan Samman Nidhi Yojana (PM-KISAN) is being successfully implemented in all States/UTs of the country. The benefits under the Scheme are transferred to the beneficiaries via Direct Benefit Transfer Mode on receipt of their correct data from the respective States/UTs after clearing all validation/verification levels. This is a continuous and ongoing process and the benefits of the Scheme are transferred in three equal instalments every year.
- (c) Government has taken many steps for successful implementation of PM-KISAN in all States/UTs of the country, some of which are as follows:

- I. Launching of PM-KISAN portal for uploading of farmers' data by respective State/UT Governments and first level verification thereof.
- II. Integration of the PM-KISAN portal with UIDAI, PFMS, Income tax portal and Pensioners & Employee Record for validation/weeding out of ineligible beneficiaries, and NTRP portal for refund of amount by ineligible beneficiaries.
- III. Launching of Farmers' Corner on PM-KISAN portal where farmers can register themselves, check their status of benefit transfer, edit Aadhaar details etc. Farmers can avail all these facilities through CSCs as well.
- IV. Launching of PM-KISAN app to provide all functionalities of farmers' corner of PM-KISAN portal.
- V. Introduction of various verification exercises like physical verification, e-KYC etc to ensure that benefits are transferred to eligible farmers only.
- VI. Launching of recovery mechanism for recovering money from ineligible beneficiaries of PM-KISAN.
- VII. Regular holding of Video Conferences with States/UTs to resolve their technical and policy issues, if any.
- VIII. Devising special interventions wherever needed, like in Jharkhand, Manipur, Nagaland, and Meghalaya.
- IX. Setting up of a Project Monitoring Unit at central level, namely National Farmers Welfare Program Implementation Society for the smooth implementation of PM-KISAN.
